

श्री राक़्शाब सोनकर शास्त्री (सदैपुर): यह सरकार बिल्कुल अपमान इस सदन का कर रही है।

(व्यवधान)

अध्यक्ष महोदय: आप बात सुनिये, अगले हफ्ते का बिजनेस पेश हो गया है हाउस में।

(व्यवधान)

अध्यक्ष महोदय: आप किसी बात को सुनते तो है नहीं बिना वजह बात करते है।

एक माननीय सदस्य: आपने आश्वासन दिया है।

अध्यक्ष महोदय: मैं आपको निवेदन कर रहा हूँ, आप सुनते नहीं है। इस तरह भगडा करते जायें, उसका कोई अर्थ नहीं है। कुछ तो न्यायमगत बात होनी चाहिये।

मैंने एक बात कही है कि चाहे सत्रावसान कब हो जायें, लेकिन उससे पहले आज ही रात को डिस्कशन होगा, मंगल एश्योरेंस है।

श्री चन्द्रजीत शर्मा: रिपोर्ट नहीं होगी तो डिस्कशन किस बात का होगा ?

12.03 hrs.

PAPERS LAID ON THE TABLE

STATEMENT FOR DELAY IN LAYING THE ANNUAL REPORT OF COCHIN SHIPYARD LTD. FOR 1980-81

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table A statement (Hindi and English versions) showing reasons for delay in laying** the Annual Report of the Cochin Shipyard

**Annual Report of the Cochin Shipyard Limited for the year 1980-81 was laid on the Table on 15th April, 1982.

@Annual Report and Audited Accounts of the Central Institute of Higher Tibetan Studies, Varanasi, were laid on the Table on 25th February, 1982.

Limited for the year 1980-81. [Placed in Library. See No. LT-3990/82.]

STATEMENT FOR DELAY IN LAYING THE ANNUAL REPORT AND AUDIT REPORT OF CENTRAL INSTITUTE OF HIGHER TIBETAN STUDIES VARANASI FOR 1980-81, REVIEW ON AND ANNUAL REPORT OF INDIAN INSTITUTE OF MANAGEMENT CALCUTTA FOR 1980-81 AND STATEMENT FOR DELAY AND ANNUAL ACCOUNTS OF REGIONAL ENGINEERING COLLEGE, KURUKSETRA FOR 1980-81

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table—

(1) A statement (Hindi and English versions) showing reasons for delay in laying@ the Annual Report and Audited Accounts of the Central/Institute of Higher Tibetan Studies, Varanasi, for the year 1980-81. [Placed in Library. See No. LT-3991/82.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1980-81.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Calcutta, for the year 1980-81.

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Indian Institute of Management, Calcutta, for the year 1980-81 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-3992/82.]

(4) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1980-81 together with Rudit Report thereon. [Placed in Library. See No. LT-3993/82.]

DELHI MOTOR VEHICLES (FIRST AMENDMENT) RULES, 1982 AND STATEMENT FOR DELAY

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table—

(1) A copy of the Delhi Motor Vehicles (First Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. SECE 3,30 Tpt./81 in Delhi Gazette dated the 1st March, 1982, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-3994/82.]
Annual Report of National Academy of Medical Sciences (India), New Delhi for 1980, Annual Accounts of National Academy of Medical Sciences (India), New Delhi for 1979-80 and Statement for delay.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1979-

(2) A copy of the Annual Accounts (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1980-80 together with Audit Report thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) and (2) above. [Placed in Library. See No. LT-3995/82].

बध्यज महोदय: आश्वासन यह था कि रिपोर्ट को हाउस के टेबल पर रखा जाएगा।

श्री चन्द्रजीत शाह: हम चाहते हैं कि वह रखी जाए।

बध्यज महोदय : आश्वासन यह था कि इस रिपोर्ट को अवश्य सदन के टेबल पर रखा जाएगा। बाकी बाद में देखेंगे।

श्री चन्द्रजीत शाह: यदि गवर्नमेंट मंडल कमीशन की रिपोर्ट सदन में पेश नहीं करेगी, तो बहस फिर किम चीज पर हांगी? बहस के लिए जरूरी है कि रिपोर्ट पेश की जाए।

we want to discuss the recommendations. It is not only that the Report should be placed.

MR. SPEAKER: The Home Minister's assurance is there. I have that assurance with me. It is on record.

SHRI CHANDRAJIT YADAV: Will you find out from the Home Minister?

MR. SPEAKER: Yes I will.

SHRI CHANDRAJIT YADAV: The Cabinet has taken a decision not to place it. (Interruptions) The Cabinet has postponed the discussion on the Report.

DR. SUBRAMANIAM SWAMY (Bombay North East): On a point of order. I would like to bring to the notice of the House that, on the Prime Minister's visit to Saudi Arabia, the House has not been taken into confidence. The papers are speculating that there is a change in foreign policy...

MR. SPEAKER: No speculation is allowed here.

DR. SUBRAMANIAM SWAMY: Should not the House be taken into confidence.

(Interruptions)

MR. SPEAKER: No. Not allowed.

(Interruptions)